

Company: Sol Infotech Pvt. Ltd.

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## Ajbun Bibi Vs New India Assurance Co. Ltd

Court: Jharkhand High Court

Date of Decision: Jan. 28, 2025

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Nikhil Ranjan, G.C. Jha, Rakhi Rani

Final Decision: Allowed

## **Judgement**

Annual Income Rs.6586/-x12,Rs.79032/-

Annual dependency after deducting Ã,¼ on the living

and personal expenses of the deceased", Rs. 59274/-

Loss of dependency on taking a multiplier of 11, "Rs.59274/-Ã, xÃ, 11Ã, =Ã, Rs.

652014/-

Future Prospect @ 15%,Rs.97802/-

Conventional head, "Rs. 70,000/-

Total, "Rs. 8,19,816/-